

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 68 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: Samir Dev Sharma Vs. M/s Delhi Chemical Pharmaceuticals Works Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Dhruv Gupta and Mr. Saurabh Kalia, Advocate

For the Respondent (s) : Advocate for the Respondent

Order

No time left. Adjourned to 8th February, 2018. ✓



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)